**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P. No.198/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th December 2017, 10.30 A.M.

Name	of the Company	Anil Aggarwal & Ors-Vs.	Yogendra Prasad & Ors.	
Under Section		424(3)		
SI. No.			Appearing on behalf of	Signature with date

1. Asupnath Bhattachryssa 2. Amrita las Chatterre 3. Sagani Das

ORDER

Ld. Counsel for the petitioners is present. No one is present from the respondents' side.

Ld. Counsel for the petitioners informed that S.L.P. Is pending before the Hon'ble Supreme Court of India. Status quo order was passed in the S.L.P. Ld. Counsel for the petitioners informed that status quo order has been extended. We have not received extension or stay order. However, petitioner is directed to file the Order of the Supreme Court for extension.

List it on 28/02/2018.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)